

Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1987-88".

The motion was adopted.

SHRI B. K. GADHVI: I introduce the Bill.

SHRI B. K. GADHVI: I beg to move[†]

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1987-88, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1987-88, be taken into consideration."

The motion was adopted

MR. DEPUTY-SPEAKER: Now, we take up clause by clause consideration of the Bill.

The question is:

"That Clauses 2 and 3 and the Schedule stand part of the Bill."

The motion was adopted

Clauses 2 and 3 and the Schedule were added to the Bill

Clause 1, the Enacting Formula and the Title were added to the Bill

SHRI B. K. GADHVI: I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

19.55 1/2 hrs.

BUSINESS ADVISORY COMMITTEE

Forty-first Report

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): I beg to present the Forty-first Report of Business Advisory Committee.

19.56 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, August 25, 1987/ Bhadra 3, 1909 (Saka)

† Moved with the recommendation of the President.